

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1701
TO BE ANSWERED ON 21.12.2022

PENDING DUES OF MGNREGA AND PMAY-G

1701 SMT. RANJEET RANJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Central Government has not yet released the amount of three instalments of MGNREGA to the State of Bihar, which is more than ₹ 2500 crore;
- (b) whether it is also a fact that the amount to be given under Pradhan Mantri Awaas Yojana-Gramin is not being paid in the State;
- (c) whether the development works of the State are not getting hampered due to delay in payments under MGNREGA and Pradhan Mantri Awaas Yojana-Gramin; and
- (d) if so, the State-wise details of the delay in payment under MGNREGA in the country and by when the MGNREGA amount would be paid to the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

Under Mahatma Gandhi NREGS, States furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States.

Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

State/UT- wise (including Bihar), details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 16.12.2022) is given at **Annexure-I**.

State/UT-wise (including Bihar), details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 16.12.2022 is given at **Annexure-II**.

(b) & (c): Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), a total target of 38,62,734 houses had been allocated to the State of Bihar, out of which, 36,93,007 houses have been sanctioned to beneficiaries by the State and 33,66,957 houses have been completed as on 18.12.2022.

Under PMAY-G, the Central Assistance is released to States on the basis of balance targets, committed liabilities, unspent balance available and their compliance to framework for implementation of PMAY-G and directions received from Ministry of Finance from time to time. As on date, Central share of Rs. 27,456.19 crore has been released to State of Bihar for implementation of PMAY-G in the State.

Under Mahatma Gandhi NREGS, 18.65 crore persondays employment has been generated in the State of Bihar as on 19.12.2022 and an amount of Rs. 4631.61 crore has been released to the State of Bihar in the current financial year 2022-23 (as on 16.12.2022). Also the funds are released as per the demand for work on ground under the Scheme.

Annexure-I referred in reply to parts (a)&(d) of Rajya Sabha Unstarred Question No. 1701 dated 21.12.2022

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 as on 16.12.2022.

Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	706
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	226
5	Chhattisgarh	0
6	Goa	0
7	Gujarat	0
8	Haryana	31
9	Himachal Pradesh	0
10	Jammu and Kashmir	20
11	Jharkhand	96
12	Karnataka	346
13	Kerala	114
14	Ladakh	0
15	Madhya Pradesh	299
16	Maharashtra	196
17	Manipur	68
18	Meghalaya	73
19	Mizoram	0
20	Nagaland	67
21	Odisha	131
22	Punjab	0
23	Rajasthan	202
24	Sikkim	3
25	Tamil Nadu	0
26	Telangana	182
27	Tripura	0
28	Uttar Pradesh	0
29	Uttarakhand	37
30	Andaman & Nicobar	0
31	Dadra & Nagar Haveli & Daman & Diu	0
32	Lakshadweep	0
33	Puducherry	0
34	West Bengal (2021-22)	2221
	West Bengal (2022-23)	467
Total		5,485

Annexure-II referred in reply to parts (a)&(d) of Rajya Sabha Unstarred Question No. 1701 dated 21.12.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 16.12.2022.

Sl No.	State/UT	Wage liabilities (Rs. in crore)
1	Andhra Pradesh	42
2	Arunachal Pradesh	31
3	Assam	178
4	Bihar	301
5	Chhattisgarh	0
6	Goa	0
7	Gujarat	0
8	Haryana	10
9	Himachal Pradesh	0
10	Jammu and Kashmir	27
11	Jharkhand	276
12	Karnataka	211
13	Kerala	128
14	Ladakh	6
15	Madhya Pradesh	0
16	Maharashtra	0
17	Manipur	0
18	Meghalaya	25
19	Mizoram	0
20	Nagaland	193
21	Odisha	0
22	Punjab	0
23	Rajasthan	167
24	Sikkim	0
25	Tamil Nadu	201
26	Telangana	54
27	Tripura	0
28	Uttar Pradesh	318
29	Uttarakhand	0
30	Andaman & Nicobar	0
31	Dadra & Nagar Haveli & Daman & Diu	0
32	Lakshadweep	0
33	Puducherry	0
34	West Bengal (2021-22)	1916
	West Bengal (2022-23)	833
	Total	4,919